

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 3544
TO BE ANSWERED ON 21.03.2025

PRADHAN MANTRI MATRU VANDANA YOJANA (PMMVY)

3544. SHRI PUTTA MAHESH KUMAR:
SHRI SANTOSH PANDEY:
SHRI DEVESH SHAKYA:
DR. ANAND KUMAR:

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of eligible beneficiaries under Pradhan Mantri Matru Vandana Yojana (PMMVY) particularly from economically weaker sections along with the percentage of eligible women who successfully availed its benefits indicating the funds disbursed, State-wise including Chhattisgarh and district-wise in Uttar Pradesh during the last three years;
- (b) the details of the major administrative logistical challenges in implementing PMMVY, especially in rural and remote areas along with the remedial steps taken in this regard;
- (c) whether the Government is considering to extend its benefits to subsequent births to ensure better maternal and child health outcomes and if so, the details thereof;
- (d) whether PMMVY has contributed to reducing maternal mortality and improving maternal nutrition and if so, the details thereof and the extent to which it compares with other International maternal and welfare programmes;
- (e) whether there are any reported inefficiencies, delays, or corruption issues in the fund disbursement process under PMMVY, if so, the details thereof along with the measures been taken to enhance transparency and accountability; and
- (f) whether Government has conducted any study with regards to success and impact of the said scheme and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (f) The Ministry of Women and Child Development is implementing Pradhan Mantri Matru Vandana Yojana (PMMVY) across the country w.e.f. 01.01.2017. The

PMMVY is a Centrally Sponsored Maternity Benefit Scheme under which cash incentives of ₹5,000/- is provided directly to the Bank/Post Office account of the beneficiary in Direct Benefit Transfer (DBT) mode for first child. The eligible beneficiaries receive the remaining cash incentive, as per approved norms towards maternity benefit under Janani Suraksha Yojana after institutional delivery, so that on an average a woman gets ₹6,000/-. Cash incentive of ₹6,000/- is also provided under PMMVY to eligible beneficiaries for second child subject to the second child being a girl.

The State/ UT-wise number of beneficiaries enrolled (including beneficiaries from economically weaker sections), beneficiaries paid and amount disbursed under PMMVY is placed at **Annexure-I**.

The district-wise data for beneficiaries enrolled (including beneficiaries from economically weaker sections), beneficiaries paid and amount disbursed for the State of Uttar Pradesh under PMMVY is placed at **Annexure-II**.

With the introduction of umbrella Mission Shakti scheme from 1st April, 2022, the number of instalments under PMMVY have been reduced from three (3) to two (2). Further, maternity benefit under PMMVY is also extended for the second child subject to second child being a girl. As a result of revision of scheme, a new portal, Pradhan Mantri Matru Vandana Yojana Software (PMMVYSoft) was developed and launched in March, 2023. Under PMMVYSoft, Aadhaar authentication through UIDAI is done digitally and National Payment Corporations of India (NPCI) verification is ensured so that funds are directly transferred to their DBT-enabled Aadhaar-seeded bank or post office accounts.

The implementation of the Scheme is done by officials of States and UTs using the new Software mentioned above through their field functionaries. The release of Central funds to States and UTs is done in a timely manner provided they utilise the funds available in the State Nodal Agency (SNA) Account on time. States/UTs are regularly requested to clear the payments of beneficiaries under PMMVY Scheme.

Further, to facilitate the beneficiaries for tracking the status of their applications and payments, a 'Track and Search' feature is available on the PMMVY portal to show real time location and status of Application. Also, a Grievance redressal module has been implemented to lodge and track any PMMVY related grievances by any beneficiary.

The Ministry conducts various awareness programs including those on Maternity Benefits through SANKALP-Hub for Empowerment of Women (HEW) scheme for all States/UTs. It includes various Information, Education and Communication (IEC) and Behavior Change Communication (BCC) activities such as Prabhat Pheri, Nukkad Natak, Newspaper Advertisements, Airing Radio Jingles, Selfie Campaign, Door to Door Campaign, Community Programmes which are conducted at field functionary

levels. Further, the Ministry is also running special campaign for registration of eligible beneficiaries in all the States and UTs under PMMVY on a periodic basis.

As per the Special Bulletin on Maternal Mortality Ratio (MMR) released by the Registrar General of India (RGI), the current MMR of the country is 97 per lakh live births. India has seen a significant decline of 33 points in MMR from 130 in 2014-16 to 97 in 2018-20. The trend of Maternal Mortality Ratio in India, as per the Sample Registration System (SRS) given in the table below:

2014-16	2015-17	2016-18	2017-19	2018-20
130	122	113	103	97

Annexure-I**Annexure referred to in reply to the Lok Sabha UnStarred Question Number 3544 for answer on 21.03.2025 regarding Pradhan Mantri Matru Vandana Yojana (PMMVY)**

Statement showing State/ UT-wise number of beneficiaries enrolled (including beneficiaries from economically weaker sections), beneficiaries paid and amount disbursed under PMMVY from Financial Year 2021-22 to Financial Year 2024-25 (till 19.03.2025):

Sl. No	State/ UT	Beneficiaries Enrolled	Beneficiaries Paid	% Beneficiaries Paid	Amount Disbursed (in ₹ cr.)
1	ANDAMAN AND NICOBAR ISLANDS	5,288	3,980	75.26	1.79
2	ANDHRA PRADESH	8,55,723	6,61,671	77.32	360.46
3	ARUNACHAL PRADESH	16,860	11,614	68.88	5.55
4	ASSAM	8,70,118	7,16,034	82.29	376.43
5	BIHAR	22,68,323	18,18,965	80.19	847.70
6	CHANDIGARH	17,720	14,213	80.21	7.69
7	CHHATTISGARH	6,54,458	5,32,476	81.36	264.23
8	DELHI	3,06,807	2,33,871	76.23	142.75
9	GOA	18,459	10,932	59.22	6.84
10	GUJARAT	9,44,582	6,10,253	64.61	261.87
11	HARYANA	4,61,317	2,14,825	46.57	207.01
12	HIMACHAL PRADESH	1,67,685	1,02,791	61.30	65.99
13	JAMMU AND KASHMIR	2,77,045	1,78,027	64.26	122.83
14	JHARKHAND	4,90,940	4,01,611	81.80	188.53
15	KARNATAKA	15,95,050	12,64,589	79.28	763.74
16	KERALA	5,80,009	4,44,899	76.71	266.81
17	LADAKH	4,682	5,271	112.58	2.06
18	LAKSHADWEEP	1,942	2,552	131.41	0.65
19	MADHYA PRADESH	23,99,734	22,60,969	94.22	1,042.05
20	MAHARASHTRA	20,76,558	11,63,852	56.05	809.69
21	MANIPUR	43,600	45,846	105.15	18.56
22	MEGHALAYA	45,172	29,690	65.73	18.64
23	MIZORAM	25,001	13,341	53.36	8.96
24	NAGALAND	24,219	18,342	75.73	10.08
25	PUDUCHERRY	23,027	12,991	56.42	10.11
26	PUNJAB	3,99,370	3,76,155	94.19	188.74
27	RAJASTHAN	14,96,030	12,13,855	81.14	619.13

28	SIKKIM	17,769	6,416	36.11	3.72
29	TAMIL NADU	9,75,288	7,89,778	80.98	254.34
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	13,711	11,347	82.76	5.79
31	TRIPURA	67,957	55,634	81.87	28.12
32	UTTAR PRADESH	28,38,851	17,94,097	63.20	1,243.15
33	UTTARAKHAND	2,59,338	2,23,724	86.27	98.22
34	WEST BENGAL	11,42,672	11,086	0.97	394.20

Notes:

1. The Government of Telangana is not implementing the PMMVY scheme in their State.
2. The Government of Odisha is in the process of onboarding the PMMVY scheme in their State.
3. The percentage of beneficiaries paid can be greater than 100%, as some beneficiaries registered in previous Financial Years have received the payments in the next Financial Year.
4. This information has been taken from the PMMVY Portal (<https://pmmvy.wcd.gov.in>).

Annexure-II**Annexure referred to in reply to the Lok Sabha UnStarred Question Number 3544 for answer on 21.03.2025 regarding Pradhan Mantri Matru Vandana Yojana (PMMVY)**

Statement showing district-wise data for beneficiaries enrolled (including beneficiaries from economically weaker sections), beneficiaries paid and amount disbursed for the State of Uttar Pradesh under PMMVY from Financial Year 2021-22 to Financial Year 2024-25 (till 19.03.2025):

Sl No	District	Beneficiaries Enrolled	Beneficiaries Paid	% of Beneficiaries Paid	Amount Disbursed (₹ in Cr.)
1	AGRA	54,881	50,596	92.19	24.47
2	ALIGARH	55,846	52,284	93.62	24.98
3	AMBEDKAR NAGAR	36,986	37,637	101.76	16.90
4	AMETHI	31,965	30,330	94.89	12.13
5	AMROHA	26,446	26,915	101.77	12.95
6	AURAIYA	18,339	17,023	92.82	7.32
7	AYODHYA	35,998	33,946	94.30	15.29
8	AZAMGARH	50,871	48,952	96.23	21.69
9	BAGHPAT	21,091	18,793	89.10	8.93
10	BAHRAICH	78,992	73,219	92.69	35.28
11	BALLIA	37,131	36,686	98.80	17.37
12	BALRAMPUR	35,280	28,705	81.36	13.55
13	BANDA	23,669	23,842	100.73	11.58
14	BARABANKI	43,650	41,585	95.27	20.05
15	BAREILLY	72,787	68,896	94.65	32.22
16	BASTI	41,028	36,540	89.06	16.07
17	BHADOHI	23,357	20,572	88.08	8.52
18	BIJNOR	60,426	57,537	95.22	28.45
19	BUDAUN	43,492	42,008	96.59	17.90
20	BULANDSHAHR	46,085	46,887	101.74	22.24
21	CHANDAULI	23,513	20,584	87.54	9.45
22	CHITRAKOOT	17,862	17,679	98.98	8.38
23	DEORIA	40,127	40,803	101.68	18.99
24	ETAH	22,881	19,598	85.65	8.38
25	ETAWAH	16,930	16,775	99.08	7.24
26	FARRUKHABAD	33,575	33,282	99.13	15.22
27	FATEHPUR	23,199	22,279	96.03	9.55
28	FIROZABAD	25,935	22,839	88.06	9.80
29	GAUTAM BUDDHA NAGAR	15,496	14,330	92.48	6.37
30	GHAZIABAD	79,391	68,822	86.69	32.45

31	GHAZIPUR	45,265	44,515	98.34	19.45
32	GONDA	39,206	38,204	97.44	18.44
33	GORAKHPUR	51,153	49,792	97.34	22.55
34	HAMIRPUR	17,438	17,079	97.94	7.63
35	HAPUR	15,872	13,817	87.05	6.40
36	HARDOI	51,864	53,545	103.24	25.55
37	HATHRAS	30,363	24,055	79.22	11.00
38	JALAUN	29,363	27,265	92.85	13.14
39	JAUNPUR	50,960	50,700	99.49	24.41
40	JHANSI	25,824	24,240	93.87	10.72
41	KANNAUJ	17,667	17,403	98.51	8.12
42	KANPUR DEHAT	27,079	25,670	94.80	11.79
43	KANPUR NAGAR	51,212	48,748	95.19	21.84
44	KASGANJ	20,886	20,536	98.32	9.09
45	KAUSHAMBI	31,334	28,447	90.79	13.63
46	KHERI	57,081	55,240	96.77	25.34
47	KUSHI NAGAR	44,442	41,316	92.97	17.91
48	LALITPUR	18,646	17,349	93.04	7.82
49	LUCKNOW	42,307	38,994	92.17	18.14
50	MAHARAJGANJ	50,711	50,402	99.39	21.79
51	MAHOBA	15,359	14,337	93.35	6.86
52	MAINPURI	23,441	21,702	92.58	9.55
53	MATHURA	32,287	31,369	97.16	14.29
54	MAU	25,675	25,452	99.13	12.01
55	MEERUT	39,888	40,998	102.78	19.56
56	MIRZAPUR	40,774	38,711	94.94	18.72
57	MORADABAD	49,012	45,792	93.43	21.61
58	MUZAFFARNAGAR	43,758	39,069	89.28	19.32
59	PILIBHIT	26,570	26,157	98.45	10.91
60	PRATAPGARH	47,340	45,628	96.38	22.09
61	PRAYAGRAJ	71,123	68,370	96.13	31.65
62	RAE BARELI	30,027	30,821	102.64	13.51
63	RAMPUR	47,425	42,296	89.19	19.90
64	SAHARANPUR	54,850	56,600	103.19	28.70
65	SAMBHAL	28,562	28,989	101.49	13.77
66	SANT KABEER NAGAR	26,235	25,304	96.45	11.57
67	SHAHJAHANPUR	54,957	53,972	98.21	25.46
68	SHAMLI	24,541	21,688	88.37	10.56
69	SHRAVASTI	13,623	11,901	87.36	4.87
70	SIDDHARTH NAGAR	34,320	29,068	84.70	12.26
71	SITAPUR	76,973	73,642	95.67	34.42
72	SONBHADRA	26,606	22,249	83.62	9.63
73	SULTANPUR	37,093	37,944	102.29	17.67
74	UNNAO	51,363	48,635	94.69	22.22
75	VARANASI	61,147	53,813	88.01	23.56

Notes:

1. The percentage of beneficiaries paid can be greater than 100%, as some beneficiaries registered in previous Financial Years have received the payments in the next Financial Year.
2. This information has been taken from the PMMVY Portal (<https://pmmvy.wcd.gov.in>).
